# Minutes of the meeting held on 10<sup>th</sup> October, 2017 at 1630 hrs.

#### Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Smt. Manjula Prasher, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Registrar to the Commission, assisted by other officers.

#### Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 18.09.2017.

Action: JS(Admn)

### Agenda No.2: Draft RTI Rules

Item deferred. It was decided to call a separate meeting for this item.

Action: JS(Law)

# Agenda No.3: Daily Order Sheets - Hon'ble Delhi High Court Order dated 4.09.2017

The Commission decided to maintain the daily order sheets. The Commission directed the Registrar to monitor the order sheets.

Action: Registrar/JS(MR)

## Agenda No.4: Operation of Section 25 of the RTI Act 2005

Item deferred.

Action:JS(Admn)

# Agenda No.5: Engagement of qualified staff in CIC

The Commission approved the eligibility conditions, as proposed, for engagement of Consultants as Deputy Registrars.

Action: JS(Admn)

# Agenda No.6: Any other item with the permission of the Chair

(a) It was noted with satisfaction that barring very few cases, all cases upto the year 2015 have been cleared. The Commission further decided to clear the cases of the year 2016 by January, 2018.

Action: Registrar/JS(MR)

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(b) The intervention application dated 6.02.2014 by Shri R.K. Jain was discussed.

Action: Registrar

(c) The order relating to urgent hearing of pension matters may be considered in the next meeting of the Commission. if Birnal Jullen, Information Commissioner

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Action: Registrar

(S.P. Beck)

Joint Secretary (Admn)

To

- 1. PPS to Chief Information Commissioner
- PPS to Information Commissioner (YA) 2.
- PPS to Information Commissioner (MP) 3.
- 4. PPS to Information Commissioner (SA)
- 5. PPS to Information Commissioner (SB) 6.
- PPS to Information Commissioner (BJ)
- PPS to Information Commissioner (DP) 7.
- PPS to Information Commissioner (AB) 8.
- PPS to Secretary/PS to Additional Secretary

### Copy also to:

- Registrar/JS(P&B)/ JS(MR) / JS(Law) 1.
- 2. Shri Sushil Kumar, DS(Admn)
- Shri S.K. Rabbani, DS(Gen. Admn) 3.
- Shri T.K. Mohapatra, DR 4.
- 5. Shri K.A. Talwar, DR 6.
- Shri U.C. Joshi, DR
- Shri Dinesh Kumar, DR Consultant 7.
- Shri Surender Rohilla, Consultant 8.
- Shri R.L. Gupta, Consultant 9.
- 10. Shri S C Sharma, Consultant
- Shri R.P. Grover, Consultant 11.
- Shri H.P. Sen, Consultant 12. 13.
- Shri K.L. Das, Consultant 14 Shri A.K. Talpatara, Consultant

Joint Secretary (Admn) 12.10.2017 and the same the same was row purited with beingelving the 12.10.2017

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